[12]

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER:

PETITION NUMBER: CP/111/2017

NAME OF THE PETITIONER: VENKU HOSPITALS PVT LTD

UNDER SECTION: 252

S.No. NAME (IN CAPITAL): DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

PCS SON PETITIONER: M. ROTTONICAL

DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

DESIGNATOR DESIGNATION MICHAEL

REPRESENTATION BY WHOM

DESIGNATOR MICHAEL

REPRESENTATION BY WHOM

DESIGNATOR MICHAEL

REPRESENTATION BY WHOM

<u>ORDER</u>

Mr. M. Rathinakumar, Representative for the Applicant present. Mr. B. Sridhar, Deputy RoC in person present. Matter is posted for arguments. Put up on **06.12.2017** at **10.30** A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)